

- (ix) Murshidabad Gramin Bank, Berhampore, Distt. Murshidabad. (W.B.)
[Placed in Library. See No. LT-267/96]
- (x) Mizoram Rural Bank, Mizoram.
[Placed in Library. See No. LT-268/96]
- (xi) Arunachal Pradesh Rural Bank, Pasighat.
[Placed in Library. See No. LT-269/96]
- (xii) Pinakini Grameena Bank, Nellore (A.P.)
[Placed in Library. See No. LT-270/96]
- (xiii) Cochar Gramin Bank, Silchar Distt. Cachar (Assam)
[Placed in Library. See No. LT-271/96]
- (xiv) Samyut Kshetriya Gramin Bank, Azamgarh (U.P.)
[Placed in Library. See No. LT-272/96]
- (xv) Jamnagar Rajkot Gramin Bank, Jamnagar (Gujarat)
[Placed in Library. See No. LT-273/96]
- (xvi) Junagadh Amreli Gramin Bank, Junagadh (Gujarat).
[Placed in Library. See No. LT-274/96]
- (xvii) Jamuna Gramin Bank, Agra City (U.P.)
[Placed in Library. See No. LT-275/96]
- (xviii) Balasore Gramya Bank, Balasore (Orissa)
[Placed in Library. See No. LT-276/96]
- (xix) Chhatrasal Gramin Bank, Orai (Distt. Jalaun) (U.P.)
[Placed in Library. See No. LT-277/96]
- (xx) Bardhaman Gramin Bank, Burdwan (West Bengal).
[Placed in Library. See No. LT-278/96]
- (xxi) Jammu Rural Bank, Jammu (J and K).
[Placed in Library. See No. LT-279/96]
- (xxii) Vaishali Kshetriya Gramin Bank, Muzaffarpur (Bihar)
[Placed in Library. See No. LT-280/96]
- (xxiii) Madhubani Kshetriya Gramin Bank, Madhubani (Bihar)
[Placed in Library. See No. LT-281/96]
- (xxiv) Pandyan Grama Bank, Sattur (Tamil Nadu).
[Placed in Library. See No. LT-282/96]
- (9) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India - Union Government (No. 14 of 1995)

(Commercial)-The New India Assurance Company Limited, under article 151 (1) of the Constitution.

[Placed in Library. See No. LT-283/96]

Demands for Grants of the Ministry of Agriculture for 1996-97.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA), Sir, on behalf of Shri Chaturanan Mishra, I beg to lay a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Agriculture for the year 1996-97.

[Placed in Library. See No. LT-284/96]

Demands for Grants of the Department of Tourism for 1996-97.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA), Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Department of Tourism for the year 1996-97.

[Placed in Library. See No. LT-285/96]

Report of the Comptroller and Auditor General of India - Union Government (No. 22 of 1995) (Commercial) Ferro Scrap Nigam Limited.

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARY) : Sir, on behalf of Shri Birendra Prasad Baisnya, I beg to lay on the Table a copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India - Union Government (No. 22 of 1995) (Commercial)-Ferro Scrap Nigam Limited under article 151 (1) of the Constitution.

[Placed in Library. See No. LT-286/96]

Papers Under Section 619A of the Companies Act, - 1956 etc.

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA), Sir, I beg to lay on the Table -

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :-
 - (i) Review by the Government of the working of the National Jute Manufactures Corporation Limited, Calcutta for the year 1993-94.
 - (ii) Annual Report of the National Jute Manufactures Corporation Limited Calcutta, for the year 1993-94, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-287/96]

Annual Report and Annual Accounts alongwith the Review on the working of Shellac Export Promotion Council, Calcutta, for 1994-95.

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : On behalf of Shri Bolla Bulli Ramaiah, I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Shellac Export Promotion Council, Calcutta, for the year 1994-95.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Shellac Export Promotion Council, Calcutta, for the year 1994-95, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Shellac Export Promotion Council, Calcutta, for the year 1994-95.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-288/96]

Demands for Grants of the Ministry of Law, Justice and Company Affairs for 1996-97.

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : Sir, on behalf of Shri Ramakant D. Khalap, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Law, Justice and Company Affairs for the year 1996-97.

[Placed in Library. See No. LT-289/96]

Demands for Grants of the Ministry of Chemicals and Fertilizers for 1996-97.

[Translation]

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA): Sir, I beg to lay on the Table a copy of the detailed demands for grant's (Hindi and English versions) of the Ministry of Chemicals and Fertilizers for the year 1996-97.

[Placed in Library. See No. LT-290/96]

Demands for Grants of the Department of Animal Husbandry and Dairying for 1996-97

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA): Sir, on behalf of Shri Reghubans Prasad Singh, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Department of Animal Husbandry and Dairying for the year 1996-97.

[Placed in Library. See No. LT-291/96]

Demands for Grants of the Ministry of Non-Conventional Energy Sources for 1996-97.

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARY) : Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Non-Conventional Energy Sources for the year 1996-97.

[Placed in Library. See No. LT-292/96]

12.02 hrs.

MESSAGES FROM RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha :

- (i) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 1st August, 1996, agreed without any amendment to the Coal Mines Provident Fund and Miscellaneous Provisions (Amendment) Bill, 1996, which was passed by the Lok Sabha at its sitting held on the 24th July, 1996."
- (ii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Working Journalists and other Newspaper Employees (Conditions of Service) and Miscellaneous Provisions (Amendment) Bill, 1996, which has been passed by the Rajya Sabha at its sitting held on the 1st August, 1996."